

**National Company Law Tribunal
Allahabad Bench**

CP No. (IB) 233/ALD/2018

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 12.07.2018**

**NAME OF THE COMPANY: Rahul Ferromet & Engineering Pvt Ltd V/s Bee
Kay Precision (India) Pvt Ltd**

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of IBC

CP No. (IB) 233/ALD/2018

Sh. Tanmay Chatterjee, PCS for the petitioner, is present. Petitioner has filed this petition U/s 9 of the I & B Code. As per the direction of Hon'ble NCLAT in the matter of **M/s Innoventive Industries Ltd. v/s ICICI Bank & Anr.**, notices are to be issued on the Corporate Debtor. Petitioner is directed to serve the notice and file affidavit of service within seven days. The Registrar is directed to hand over the notice to the petitioner for doing effective service on Corporate Debtor.

List the matter on 26th July 2018 for admission.

Dated:12.07.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**